



File No. 25/02/2020-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 29<sup>th</sup> October 2020

**NOTICE**


1. Reference notice dated 3.6.2020, 12.6.2020, 30.6.2020, 17.7.2020, 4.8.2020, 19.8.2020, 4.9.2020, 30.9.2020 & 09.10.2020 regarding fixing next date of hearing in pending matters.
2. The surge in COVID-19 cases in National Capital Territory Delhi is continue and also cases increasing in various Central Government Ministries/Departments. Therefore, it has been decided to extend the date of hearing to 2.11.2020 onwards for Principal bench and New Delhi (Court No. II, III, IV, V & VI) in all the pending matters as per table below:

S. No.	Date	New Date of Hearing
1	02.11.2020	01.12.2020
2	03.11.2020	02.12.2020
3	04.11.2020	03.12.2020
4	05.11.2020	04.12.2020
5	06.11.2020	07.12.2020
6	09.11.2020	08.12.2020
7	10.11.2020	09.10.2020
8	11.11.2020	10.12.2020
9	12.11.2020	11.12.2020
10	17.11.2020	14.12.2020
11	18.11.2020	15.12.2020
12	19.11.2020	16.12.2020
13	20.11.2020	17.12.2020
14	23.11.2020	18.12.2020
15	24.11.2020	21.12.2020
16	25.11.2020	22.12.2020
17	26.11.2020	23.12.2020
18	27.11.2020	24.12.2020
19	01.12.2020	04.01.2021
20	02.12.2020	05.01.2021
21	03.12.2020	06.01.2021

*Subs*  
29/10/2020

22	04.12.2020	07.01.2021
23	07.12.2020	08.01.2021
24	08.12.2020	11.01.2021
25	09.10.2020	12.01.2021
26	10.12.2020	13.01.2021
27	11.12.2020	14.01.2021
28	14.12.2020	15.01.2021
29	15.12.2020	18.01.2021
30	16.12.2020	19.01.2021
31	17.12.2020	20.01.2021
32	18.12.2020	21.01.2021
33	21.12.2020	22.01.2021
34	22.12.2020	25.01.2021
35	23.12.2020	27.01.2021
36	24.12.2020	28.01.2021
37	04.01.2021	29.01.2021
38	05.01.2021	01.02.2021
39	06.01.2021	02.02.2021
40	07.01.2021	03.02.2021
41	08.01.2021	04.02.2021
42	11.01.2021	05.02.2021
43	12.01.2021	08.02.2021
44	13.01.2021	09.02.2021
45	14.01.2021	10.02.2021
46	15.01.2021	11.02.2021
47	18.01.2021	12.02.2021

3. All concerned are informed to note the aforementioned date.
4. The urgent matters shall continue to be attended as earlier.

  
(Samendra Shukla)  
Assistant Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal, New Delhi.
3. Officers of National Company Law Tribunal, New Delhi.
4. NCLT web site/ Notice Board.